

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
(IB)-840(PB)/2018

IN THE MATTER OF:

PEC Ltd	...	Applicant/Petitioner
Vs		
M/s. S.L. Consumer Products Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 01.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	:	Mr. Abhishek Anand, Mr. Mohak Sharma, Advs.
For the Respondent	:	Mr. K. Dutta, Arjun Mahajan, Davesh Bhatiya, Mr. Atulya Anand, Eesha Bakshi, Progoti Bose Advs.

ORDER

List the matter for hearing on 23.02.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)